Central Administrative Tribunal Lucknow Bench, Lucknow

CCP No. 332/00061/2015 In Original Application No. 218/2011

This, the 16th day of April, 2019

Hon'ble Ms. Jasmine Ahmed, Member (Judicial)

Hon'ble Mr. Devendra Chaudhry, Member (Administrative).

Cyril Solomon, aged about 68 years, son of Late Shri A. Solomon, resident of –no.2, Lajpat Rai Road, Post- Dilkusha, Lucknow Cantt, Lucknow.

..Applicant

By Advocate: Sri Sudhanshu Srivastava for Sri Praveen Kumar.

Vs.

- 1. Shri A.K. Puthia, General Manager, Northern Railway, Baroda House, New Delhi.
- 2. Shri B.K. Paswan, Chief Works Manager, Carriage & Wagon Shop, Northern Railway, Alambagh, Lucknow.

.....Respondent

By Advocate: Sri Balendu Bhushan Tripathi.

Order [Oral]

Hon'ble Ms. Jasmine Ahmed, Member (Judicial)

Learned counsel for the respondents states that the order of this Tribunal dated 25.09.2014 has been stayed by Hon'ble High Court vide order dated 10.07.2017 in writ petition no. 7355 (SB) of 2017.

2. Accordingly, CCP is dismissed with liberty to revival subject to final outcome of the writ petition pending before Hon'ble High Court. Notices issued to the respondents stand discharged.

(Devendra Chaudhry) Member (Administrative)

(Jasmine Ahmed) Member (Judicial)